

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 10th September, 2015

No.HC.VII-57/2015/ 4193 /A. In the interest of administration, Smti Susmita Nath, Copyist, Office of the District and Sessions Judge, Golaghat, is transferred against the vacant post of Copyist, Office of the District and Sessions Judge, Kamrup, Amingaon, the post being created, vide Govt. letter No.JDJ.317/2011/42 dated 13.01.2014.

Smti Nath will join at her new place of posting immediately.

No.HC.VII-57/2015/ 4194 /A. In the interest of administration, Shri Rituraj Kalita, Lower Division Assistant (LDA), Office of the Chief Judicial Magistrate, Cachar, Silchar, is transferred against the vacant post of Lower Division Assistant (LDA), Office of the Chief Judicial Magistrate, Kamrup (M), Guwahati.

Shri Kalita will join at his new place of posting immediately.

(N.B. The seniority of Smti Susmita Nath and Shri Rituraj Kalita will be decided by the District and Sessions Judge, Kamrup, Amingaon and Chief Judicial Magistrate, Kamrup (M), Guwahati respectively on the basis of their initial date of joining in the service. Further, the concerned employees will not be entitled to claim TA and DA as the transfers are made on their request.)

By Order,
Sd/- M.A. Ali,
REGISTRAR (VIGILANCE)

Memo No. HC.VII- 57/2015/ 4195 - 4210 /A.

Dated 10.09.2015

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, Golaghat. He is requested to release Smti Susmita Nath in order to enable her to join at her new place of posting immediately

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4. The District and Sessions Judge, Kamrup (M), Guwahati for information
5. The District and Sessions Judge, Kamrup, Amingaon for information and necessary action
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati
7. The Chief Judicial Magistrate, Cachar, Silchar. He is requested to release Shri Rituraj Kalita in order to enable him to join at his new place of posting immediately
8. The Chief Judicial Magistrate, Kamrup (M), Guwahati for information and necessary action
9. The Joint Registrar (_____), Gauhati High Court, Guwahati
10. The Deputy Registrar (_____), Gauhati High Court, Guwahati
11. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
12. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
13. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judicial), Gauhati High Court, Guwahati
14. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette
15. Smti Susmita Nath, Copyist, Office of the District and Sessions Judge, Golaghat
16. Shri Rituraj Kalita, Lower Division Assistant (LDA), Office of the Chief Judicial Magistrate, Cachar, Silchar

W. S.
REGISTRAR (VIGILANCE)

BA
10/9/2015